

File No.13(29)2019/Milk /RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 24th February, 2020

ORDER

Subject: Directions regarding display of "Date of Manufacturing" and "Best before Date" in case of sweets - reg.


Instances have been reported of stale/expired sweets being sold to consumers posing potential health hazards. In case of pre-packaged/pre-packed sweets, the "Date of Manufacturing" and "Best before Date" of the products must be mentioned on their labels as per the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

2. Further, in public interest and to ensure food safety it has been decided that in case of non-packaged/loose sweets, the container/tray holding sweets at the outlet for sale should display the "Date of Manufacturing" and "Best before Date" of the product. This will be effective from 1st June, 2020.
3. The FBOs shall decide and display the "Best before Date" of sweets depending upon the nature of the product and local conditions. An indicative list of shelf life of various types of sweets is given in the Guidance Note on Safety and Quality of Traditional Milk Products which is available on FSSAI website.
4. All food business operators dealing in sweets shall comply with above directions. Food Safety Commissioners of States/UTs are directed to ensure compliance to these directions.
5. This issues with the approval of the competent authority in exercise of powers vested under Section 16(5) of the Food Safety and Standards Act, 2006.


(Parveen Jargar)
Joint Director (RCD)

To,

1. Commissioner of Food Safety of All States/UTs
2. All Central Licensing Authorities
3. CITO, FSSAI : For uploading this order on FSSAI website


24/02/2020

IT Associate